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DVC's failure to supply adequate Power to West Bengal

1264. SHRI KRISHNA CHANDRA HALDER: Will the Minister of ENERGY be pleased to state:

- (a) why DVC (Damodar Valley Corporation) is failing to supply adequate power to West Bengal; and
- (b) per day supply by the DVC to West Bengal for the last 3 months?

THE MINISTER OF STATE IN MINISTRY \mathbf{OF} : NERGY THE (SHRI VIKRAM MAHAJAN): (a) and (b). Average per day supply of power by the Damodar Valley Corporation to West Bengal for the months of May, June and July 1981 was 5 370, 5.365 and 5.614 million units respectively as against 3.702, 4 134 and 4.614 million uniits corresponding for period during 1980, which shows an improvement.

Schemes to Finance Film in Regional Language

1265 DR. KRUPASINDHU BHOI: Will the Minister of INFORMATION AND BROADCASTING be pleaesd to state:

- (a) what are the details of the schemes available to finance regional language films;
- (b) how many films in each regional language was financed by the Film Finance Corporation during the year 1980-81; and
- (c) whether Government are satisfied about the refund of loans sanctioned for such purposes?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b). Production of films is in the private sector. Production and exhibition of films as a subject comes within the purview of State Governments. The Central Government through the National Film Development Corporation, provides loans on easy terms for production of good quality films irrespective of the language in which film is produced. The Corporation granted/sanctioned loans to 3 feature films and one documentary film in regional languages i.e. languages other than Hindi during the financial year 1980-1981. Out of three regional feature films the Corporation has now decided to produce one film on its own.

(c) Of the four regional films for which loans were sanctioned by the Corporation, production of only one film has started whereas production in two other cases has, not yet started. Loans in these three cases have not fallen due for re-payment. As the fourth film is now being produced by the Corporation on its own, the question of recovery of loan does not arise.

Loss of Bag Containing Registered and Insured Letter

1266. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it has been brought to his notice that a bag containing registered and insured letters carrying money amounting to Rs. 60,000 was lost in the Dadar Post Office; and
- (b) if so, what action has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICA-TIONS (SHRI KARTIK ORAON): (a) No, Sir.

(b) Does not arise.

Air Coverage to Tribal Populations of North Eastern Region

1267. SHRI CHINGWANG KON-YAK: Will the Minister of INFOR-MATTON AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Ail India Radio has formulated a programme for extending its coverage